

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2665**

TO BE ANSWERED ON THE 1ST AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)

PADMA AWARDS TO FARMERS

2665. SHRI RAJU SHETTY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any farmer or farmer leader has ever been honoured with the civilian honour of the country like Padmashree, Padma Vibhushan, Bharat Ratna, so far;

(b) if so, the names and details of such farmers and farmer leaders, State-wise;

(c) if not, the reasons for not conferring any civilian honours on them so far;

(d) whether the Government proposes bring the farmers within the scope of civilian honour by amending any laws of the country in case these laws deprived the farmers of civil honour; and

(e) if so, the time by which it is likely to be done and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)**

(a) to (e):- Any person, (including farmer and farmer leader) without distinction of race, occupation, position or sex (excluding serving Government servants and those working in PSUs, except doctors and scientists) is eligible for Bharat Ratna, Padma Vibhushan, Padma Bhushan and Padma Shree Awards. These awards are given in all disciplines/fields of activities. The details of these awards given to farmers and farmer leaders are, however, not maintained separately.
